

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 06/131(ND)/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE COMPANY: M/s. Shakti Bhog Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 131

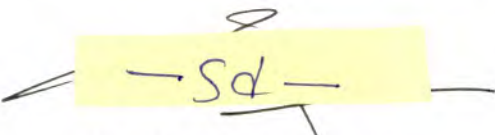
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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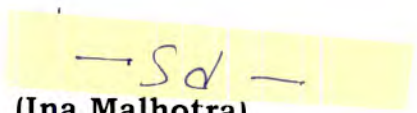
For the Petitioner (s) : Mr. N. P. S. Chawla, Advocate

For the Respondent (s) : None

ORDER

The petition has been filed for revision of the Financial Statement under Section 131 of the Companies Act. An application has been filed by the petitioner praying that notice also be issued to the income tax department. Let steps be taken returnable for the date fixed i.e. 15th September, 2017. Dasti. Affidavit of service be filed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)